

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1536(KB)2019
IA/791(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th March,
2021, 10:30 A.M**

Name of the Company		PHOENIX ARC PRIVATE LIMITED Vs. ARAMBAGH HATCHERIES LIMITED	
Under Section		IBC under Sec 7 (CIRP)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

- | | | |
|-----------------------------------|---|----------------------------|
| 1. Mr. Jishnu Chowdhury, Advocate |] | |
| 2. Mr. Shounak Ghosh, Advocate |] | For the Financial Creditor |
| 2. Mr. Arindam Pal, Advocate |] | |
| 3. Mr. Saptarshi Saha, Advocate |] | |
| | | |
| 1. Mr. Ajoy Gaggar, Advocate |] | For the Corporate Debtor |

ORDER

Mr. Jishnu Chowdhury alongwith Mr. Shounak Ghosh, Mr. Arindam Pal and Mr. Saptarshi Saha, Ld. Counsel present for the Financial Creditor. Mr. Ajoy Gaggar, Ld. Counsel present for the Corporate Debtor.

2. Ld. Counsel on both sides present. Matter is partly heard. List this matter for continuation of the arguments on 06.05.2021. List IA No.791/KB/2020 also on that date.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)